

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 1365/2021**

**This the 23<sup>rd</sup> day of July, 2021**

**(through Video Conferencing)**

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**



Kavita

D/o Sh. Bhram Prakash

R/o Village-Phideri (MajraSheoraj)

District-Rewari, Haryana

M-8950626264

E-mail: bp.yadav7273@gmail.com

...

Applicant

(By Advocate :)

Versus

Staff Selection Commission

Through the Secretary

Block No. 12, CGO Complex, Lodhi Road

New Delhi-110003

Ph. No. 011-24363343

E-mail ID: enquirysscncr@gmail.com

...

Respondent

(By Advocate: Ms. Neetu Mishra for Sh. K.M. Singh)

**ORDER (ORAL)****Mr. Justice L. Narasimha Reddy:**

When we pointed out serious defects in the very prayer in the OA, learned counsel for the applicant sought permission of the Tribunal to withdraw the OA with liberty to file a fresh one.

Permission is accorded.

2. Accordingly, the OA is dismissed as withdrawn with the liberty to file a fresh OA.

There shall be no order as to costs.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

lg/rk/ns/sd